

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 3187 #**  
ANSWERED ON- 19/03/2026

**DEVELOPMENT OF SPORTS IN PUNJAB**

3187 #. DR. SANDEEP KUMAR PATHAK

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) the special schemes formulated by Government to identify grassroots sporting talent in Punjab and to train and nurture them to an international level;
- (b) whether playgrounds, astroturfs, stadiums, training centres and sports hostels are being developed in the State under Khelo India, TOPS or other central schemes; and
- (c) if so, the year-wise number of sports infrastructure projects approved and completed in the State during the last three years, along with the cost thereof?

**ANSWER**

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) to (c) 'Sports' being a State subject, the responsibility of development of sports, including identification of grassroots sporting talent and to train and nurture them to an international level, development of playgrounds, astroturfs, stadiums, training centres and sports hostels and approval and completion of sports infrastructure projects, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs and Sports implements the following schemes for development of sports in the country, including in the State of Punjab:

- i. Khelo India – National Programme for Development of Sports;
- ii. Assistance to National Sports Federations (NSFs);
- iii. Cash Incentives to Medal Winners in International Sports Events and their coaches;
- iv. National Sports Awards;
- v. Pension to Meritorious Sportspersons;
- vi. Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;
- vii. National Sports Development Fund;
- viii. Running Sports Training centres through Sports Authority of India (SAI); and
- ix. National Centre for Sports Science and Research (NCSSR).

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

The details of various sports facilities under the Khelo India Scheme, such as Sports Infrastructure, Khelo India Centres (KIC), Khelo India State Centres of Excellence (KISCE) and Khelo India

Accredited Academies (KIAA), across the country, including in the State of Punjab, are available in the public domain on the dashboard of the Ministry at <https://dashboard.kheloindia.gov.in>.

The details of various sports facilities, provided assistance under National Sports Development Fund (NSDF), across the country, including in the State of Punjab, are available in the public domain on the dashboard of the Ministry at <http://www.nsdf.yas.gov.in/nsdf-glance.html>.

The details of various sports facilities run by Sports Authority of India (SAI), such as National Centres of Excellence (NCoE), Sports Training Centres (STC), Extension Centres of STCs, across the country, including in the State of Punjab, are available in the public domain on the dashboard at <https://sportsauthorityofindia.nic.in>.

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